

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI**

PRINCIPAL BENCH-COURT NO-1

Excise Appeal No.53551 of 2015

[Arising out of Order-in-Original No. JAI-EXCUS-000-COM-21-15-16 dated 30.06.2015 passed by the Commissioner, Central Excise, Jaipur]

Abdul Hafiz Partner

.....Appellant

M/s Rajasthan Enterprises
Near Yes Bank, Shastri Nagar Chauraha
Bhilwara Road
Chittorgarh (Rajasthan)

VERSUS

Commissioner of Central Excise, Jaipur

....Respondent

New Central Revenue Building,
Statue Circle, C-Scheme, Jaipur-302005

Appearance

Shri A.K. Prasad & Ms. Surbhi Sinha, Advocates for the Appellant

Shri Rakesh Agarwal, Authorized Representative for the Respondent

CORAM:

HON'BLE MR. JUSTICE DILIP GUPTA, PRESIDENT

HON'BLE MR. P V SUBBA RAO, MEMBER (TECHNICAL)

**DATE OF HEARING: OCTOBER 01, 2021
DATE OF DECISION: JANUARY 28, 2022**

ORDER

The appeal is allowed. For order, see order of date in Excise Appeal No. 50072 of 2016.

**(JUSTICE DILIP GUPTA)
PRESIDENT**

**(P V SUBBA RAO)
MEMBER (TECHNICAL)**